

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No74 of 2011 &
I.A. No. 118 of 2011

Dated : 30th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Northern Railway ... Appellant(s)

Versus

P.S.E.R.C. & Anr. ...Respondent(s)

Counsel for the Appellant(s): Ms. Geetanjali Mohan & Mr. Ketan Madan

Counsel for the Respondent(s): Mr. Karunakar Mahaik for R.2

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for reply submissions of the Respondent

on **01.11.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS